SPM & AVH

Mr Giri for applicant PK Madhusoodhanan for R.1-3(proxy) Mr Nandakumara Menon for R-5

ORDER

The learned counsel for the applicant appeared and prayed that permission may be given to him to withdraw the main application. The learned counsel for the respondents has no objection.

Accordingly the original application is dismissed as withdrawn with liberty to the applicant to move appropriate legal forum, if so advised, in accordance with law, in connection with the reliefs claimed in this O.A.

(AV HARIDASAN)
JUDICIAL MEMBER

(SP MUKERJI) VICE CHAIRMAN

20-2-1991

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